

ting labour and the capacity to forego the present advantages for the sake of a better future alone can pull us through. We must remember that we have on us the great responsibility of building anew our economy and let it not be said that we were wanting. Railwaymen are on their trial and they must play their rightful role in the task that the country has set before itself.

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#### TRAINING AND EMPLOYMENT BILL

The Minister of Agriculture (Dr. P. S. Deshmukh): I beg to move for leave to withdraw the Bill to make provision for employment and training for employment and to establish a comprehensive youth employment service.

Mr. Deputy-Speaker: The question is:

"That leave be granted to withdraw the Bill to make provision for employment and training for

employment and to establish a comprehensive youth employment service."

The motion was adopted.

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#### CHILDREN'S PROTECTION BILL

The Minister of Agriculture (Dr. P. S. Deshmukh): I beg to move for leave to withdraw the Bill to provide for protection, maintenance, custody, education and employment of children.

Mr. Deputy-Speaker: The question is:

"That leave be granted to withdraw the Bill to provide for protection, maintenance, custody, education and employment of children."

The motion was adopted.

*The House then adjourned till Two of the Clock on Thursday, the 19th February, 1953.*